

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CAPITAL AUTO RUBBER PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Capital Auto Rubber Products Private Limited
2.	Date of incorporation of corporate debtor 08/06/1984
3.	Authority under which corporate debtor is incorporated / registered ROC-Delhi
4.	Corporate Identity No. of corporate debtor U74899DL1984PTC018352
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Office :8482 Jaina Building Roshanara Road North Delhi - 110007
6.	Insolvency commencement date in respect of corporate debtor Date of Order : 06/09/2019 Date of receipt of Order : 09/09/2019
7.	Estimated date of closure of insolvency resolution process 3 rd March, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Kumud Shekhar (Advocate & Insolvency Professional) IBBI Regn No. IBBI/IPA-003/IP-N00206/2018-19/12358
9.	Address and e-mail of the interim resolution professional, as registered with the Board (Not for Communication) House No. D-54, Road No.6 Street No. 4, Shyam Vihar Phase 1 New Delhi 110043 Email : kumud.shekhar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional (For Communication) 1203-1205, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email Id: ip.capitalauto@gmail.com
11.	Last date for submission of claims 23 rd September, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Capital Auto Rubber Products Private Limited on 6th September, 2019

The creditors of Capital Auto Rubber Products Private Limited are hereby called upon to submit their claims with proof on or before 23rd September, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kumud Shekhar
Kumud Shekhar
Advocate & Insolvency Professional
(IBBI Regn. No. : IBBI/IPA-003/IP-N00206/2018-19/12358)
Interim Resolution Professional of
Capital Auto Rubber Products Private Limited
(A Company under CIRP)

Date: 10/09/2019
Place: New Delhi